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THE HIGH COURT OF KERALA

A1-111314/2016/A5

Kochi : 682 031
Dated : 18.7.2017

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby orders incorporation of a new post of 'Registrar (Finance)' in the Kerala High Court Service Rules, 2007 fixing the method of appointment and qualifications as indicated hereunder :

Incorporation (C.S. No.44)

In the Rules

I. In Rule 4, under Sub Division 1 of Division I, after the category 8 Registrar (Administration) and before the category 9 Deputy Director of Kerala Judicial Academy, the following shall be inserted -

"8A. Registrar (Finance)".

II. Clause (a) of sub rule (1) of Rule 20 shall be substituted as follows:

(1) (a) The following categories shall be treated as selection categories for promotion which shall be made on ground of merit and ability, seniority being considered only where merit and ability are approximately equal.

1. Registrar General
2. Registrar(Subordinate Judiciary)
3. Registrar(Judicial)
4. Registrar(Administration)
5. Registrar(Finance)
6. Additional Registrar(General Administration)
7. Joint Registrar
8. Deputy Registrar
9. Assistant Registrar
10. Filing Scrutiny Officer
11. Section Officer/Court Officer
12. Private Secretary to Judge
13. Chief Librarian
14. Librarian
15. Reference Librarian
16. Assistant Librarian
17. Head Translator
18. Office Superintendent

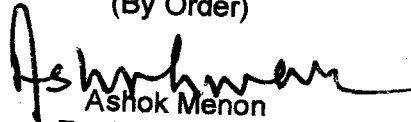
(p.t.o.)

III. In Annexure I, under Sub Division 1 of Division I, after the category 8 and before the category 9, the following shall be inserted in columns (1) to (5):-

(1)	(2)	(3)	(4)	(5)
1	8A	Registrar (Finance)	Promotion from Joint Registrar or direct recruitment	<p>In the case of promotion:</p> <ol style="list-style-type: none">1. Law Degree or Judicial Test(Higher)2. Account Test (Higher)3. Must have atleast five years experience in accounts and financial matters. <p>In the case of direct recruitment:</p> <ol style="list-style-type: none">1. Law Degree2. Degree in Business Management with Finance as one of the electives.3. Must have atleast five years experience in accounts and financial matters in a managerial or supervisory post in Government or on Public Sector Undertaking <p>Special: Account Test(Higher)</p>

The above notification shall come into force with immediate effect .

(By Order)


Ashok Menon
Registrar General

Explanatory Note

(This does not form part of this incorporation but is intended to indicate its general purport)

The Government as per GO(Ms).No.143/17/Home dated 03.07.2017 have accorded sanction for creation of a new post of Registrar (Finance) in the High Court . The Honourable the Chief Justice has ordered to incorporate the post of Registrar (Finance) in the Kerala High Court Service Rules, 2007 specifying the terms of appointment. Hence this Notification.

To

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General (A&E) Kerala, Thiruvananthapuram

The Superintendent of Government Presses, Thiruvananthapuram
(He is requested to publish the same in the Gazette and
forward 100 copies to this office)

The Director and Additional Director, Kerala Judicial Academy

The Joint Registrars, High Court

The Deputy Director, Kerala Judicial Academy

The Assistant Director, Kerala Judicial Academy

The Deputy Registrars, High Court

The Finance Officer, High Court.

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Private Secretary to the Chief Justice, High Court.

The Assistant Registrars and Chief Librarian, High Court

The Librarian, Kerala Judicial Academy

The Court Officer to the Chief Justice, High Court

The Additional Public Relations Officer, High Court

The Accounts Officer, High Court

The Personal Assistant to the Chief Justice, High Court

The Private Secretaries to Judges, High Court

The Confidential Assistants to the Registrars, High Court

All Sections, High Court.

The Kerala Judicial Academy, Athani

The G(Accounts-I, II & III) Sections and G-II(SPARK), High Court

The Administrative Records Section, High Court

A1, A2, A3, A4 and A6 Seats, High Court

The Notice Board, High Court (2 copies)

The File/Stock File.

Copy Submitted to:

The Honourable Judges